

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B.V.WAGH
COURT 56 ADDL SESSIONS JUDGE
CRIMINAL CAUSE LIST DTD. 26.6.2020

Sr.No.	Case No.	Police Station	Stage	Next date
1	Cr.B.A.1409/20	Manoj Venkatesh Durumal Vs Dharavi Police Statio	Hearing	
2	Cr.B.A. 1406/20	Dharavi PoliceStation Vs Dinesh Prabhu Karenoor	Hearing	
3	Cr.B.A. 934/20	Dharavi Police Station Vs Rohan Parshuram Vatkar and 3 Another	Hearing	
4	Cr.B.A. 949/20 in S.C. No.110/20	Park Site Police Station Vs Rizwan S/o. Hamid Sayyed	Appearance	
5	Cr.B.A. 1417/20	Police Station Vs Akbar Sayyed Ahmed Sayyed	Hearing	
6	Cr.B.A 1454/20	Sayappa Krisnappa Nadgiri Vs State- Dharavi Police Station	Appearance	
7	Cr.B.A 1516/20	Ajay Kisan Kharat Vs State - Dharavi Police Station	Appearance	
8	Cr.B.A 1517/20	Faiz Abdul Aziz Shaikh Vs State - Mahim Police Station	Appearance	
9	Cr.B.A 1519/20	Manjunath Narayan Pawar and Others Vs State- Shahu Nagar Police Station	Appearance	

10	Cr.B.A 3184/19@ MA943/20	Kailash Bhagwandas Gupta Vs V.B. Nagar Police Station	Hearing	
11	Cr.B.A 1409/20	Manoj Venkatesh Durumal Vs Dharavi Police Station	Hearing	
12	ABA 618/20	DHARAVI POLICE STATION Vs MR. NAVI KRISHNAN NAMOSHIYAM	Appearance	

Sheristedar
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